

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:278
ANSWERED ON:06.07.2004
DEMAND AND SUPPLY OF POWER IN UP
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Will the Minister of POWER be pleased to state:

- (a) the total quantum of power being generated in Uttar Pradesh at present;
- (b) the total demand of power in the State and the steps taken to meet it;
- (c) whether any Memorandum of Understanding has been signed by the State Government to increase power generation capacity in the State; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF POWER (SHRI P.M. SAYEED)

- (a) : The total power generated from State Sector generating units in Uttar Pradesh (UP) during April-May 2004 was 3448 Million Units (MU).
- (b) : Power supply position in UP during April-May 2004 was as under:

Energy (MU) Peak (MW)

Requirement 8064 Peak Demand 7877
Availability 6981 Peak Met 6268
Shortage 1083 Deficit 1609
% 13.4 % 20.4

Electricity is a concurrent subject. Supply and distribution of electricity in a State is the responsibility of the State Government/State Power Utility concerned. In order to mitigate power shortage in the State, the following steps are being taken:

- (i) Besides capacity addition of 710MW in State Sector in UP, generation capacity of 7340 MW is planned to be set up in Central Sector in Northern Region during 10th Plan in which UP will have entitlements.
 - (ii) Implementation of Renovation, Modernization and Life Extension (R&M & LE) Schemes for old and inefficient generating units for overall improvement in generation performance.
 - (iii) Enhancement in evacuation of surplus power from Eastern region to other regions including Northern Region of which UP is a constituent by setting up of inter-regional links. UP is also a beneficiary of Eastern Region power.
 - (iv) Demand Side Management, energy efficiency and energy conservation measures.
 - (v) To bring about reforms in distribution, Ministry of Power in Government of India has launched Accelerated Power Development & Reforms Programme (APDRP) as a major step towards reduction in aggregate transmission and commercial losses and attaining commercial viability of the power sector. Funds are released to States under APDRP for upgradation of sub-transmission and distribution systems in States.
- (c)&(d) : A Memorandum of Understanding (MoU) has been signed between Ministry of Power, Government of India, and Government

of Uttar Pradesh to affirm the joint commitment of the two parties to reform the power sector in Uttar Pradesh State, and to set out the reform measures which UP will implement, and the support that the Government of India will provide which inter alia includes facilitating assistance for Anpara C (1000 MW).